स्श्री मायावती: आप एक टाइम तो बताइए। ...(व्यवधान)...

उपसभाध्यक्ष (प्रो. पी. जे. कुरियन): इन्होंने जल्दी अवगत कराने के लिए कह दिया है। ...(व्यवधान)...

श्री किपल सिब्बल: हम इसमें जल्द से जल्द कार्रवाई करेंगे और मैं खुद मायावती जी को बताऊंगा कि हमारा इसमें क्या निर्णय है और हम आगे इसमें क्या करने वाले हैं। यह मैं खुद आपको बतलाऊंगा। ...(व्यवधान)...

THE VICE-CHAIRMAN (PROF. P. J. KURIEN): That is an assurance. He has said, "As early as possible". That subject is over. ...(Interruptions)...

श्री ब्रजेश पाठक: सर, इनको इस सत्र के अंतिम दिन तक इस सदन में आकर बता देना चाहिए। ...(व्यवधान)...

THE VICE-CHAIRMAN (PROF. P. J. KURIEN): That is an assurance. ...(Interruptions)... Please take your seat. He has given you more than what you wanted. That is an assurance. He cannot say anything more than that.

PRIVATE MEMBERS' BILLS - contd.

The Pathological Laboratories and Clinics (Regulation and Control) Bill, 2010

SHRI VIJAY JAWAHARLAL DARDA (Maharashtra): Mr. Vice-Chairman, Sir. I beg to move for leave to introduce a Bill to provide for regulation and control of pathological laboratories and clinics by making their registration compulsory with an appropriate authority and prescribing norms and standards for setting up a pathological laboratory or clinic and for matters connected therewith and incidental thereto.

The question was put and the motion was adopted.

SHRI VIJAY JAWAHARLAL DARDA: Sir, I introduce the Bill.

The Prevention of Atrocities on Women Bill, 2010

SHRI VIJAY JAWAHARLAL DARDA (Maharashtra): Sir, I beg to move for leave to introduce a Bill to prevent atrocities against women in the country, to provide for Special Courts for the trial of such offences committed against women and for the relief and rehabilitation of the victims of such offences and for matters connected therewith and incidental thereto.